GOVERNMENT OF INDIA COMMERCE AND INDUSTRY LOK SABHA

UNSTARRED QUESTION NO:1733 ANSWERED ON:08.03.2010 RELAXATION OF NORMS FOR SEZS Chavan Shri Harischandra Deoram

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the details of norms for setting up of SEZs;
- (b) whether the Government has received requests from State Governments/other private bodies to relax these norms; and
- (c) if so, the details thereof and the reaction of the Government thereto?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY(SHRI JYOTIRADITYA M. SCINDIA)

- (a): Norms for setting up of SEZs have been laid down in the SEZ Rules, 2006. The Rules inter-alia provide for minimum land area requirement for various sectors of SEZs.
- (b) and (c): Requests have been received from some State Governments to relax the norms relating to minimum land area requirement. However, this has not been agreed to.